

SHRI C. G. K. REDDY : Would the hon. Minister kindly let us know why they should have been re-employed instead of merely being taken back as though they were in continuous service?

SHRI N. GOPALASWAMI : The decision of Government, taken as far back as 1947, was that they should be re-employed. They had been previously discharged. The decision was that they should be re-employed.

SHRI C. G. K. REDDY : Is it possible for the Government to reconsider this question in view of the fact that the public is greatly agitated because a considerable amount of injustice has been done to the I. N. A. ?

#### CLOTHING FACILITIES IN THE INDIAN ARMY

\*81. SHRI C. G. K. REDDY : Will the Minister for DEFENCE be pleased to state :

(a) whether the facility of free clothing has been withheld to the other ranks of the Indian Army, if so, since when ;

(b) whether a clothing allowance is given to them in lieu of free clothing ;

(c) if the answer to part (b) is in the affirmative, what is the rate of such allowance ; and

(d) the cost of two sets of full uniform including headgear and boots ?

THE MINISTER FOR DEFENCE (SHRI N. GOPALASWAMI) : (a) Every J. C. O./O. R./N. C. (E) gets a free initial issue of clothing and necessities. The free replacement of clothing items was withdrawn from troops in non-operational areas from 1st July 1948.

(b) Yes.

(c) The authorised allowance is as follows :—

JCO & OR	Rs. 5 p.m.
NC (E)	Rs. 4/12/- p.m.

(d) The cost of 2 sets of uniform to a JCO or OR amounts to Rs. 140 and to a NC (E) Rs. 117/8/-.

SHRI C. G. K. REDDY : Would the hon. Minister kindly tell us if two sets of uniform would be the normal annual requirement for replacement for a J.C.O. and an O.R. ?

SHRI N. GOPALASWAMI : I believe so, Sir.

SHRI C. G. K. REDDY : How does the hon. Minister or the Government expect the J.C.O. and O.R. to get these two sets of uniform, which cost Rs. 140, with the Rs. 50 which the Government grants ?

SHRI N. GOPALASWAMI : In each year, two sets of uniform have to be maintained in proper condition. He gets a clothing allowance for keeping them in proper condition and, where necessary, to purchase new uniform.

SHRI C. G. K. REDDY : The hon. Minister told us that the annual requirement for replacement would be 2 sets of uniform. Therefore, my question is : How do the Government expect a J.C.O. or O.R. to get these two sets of uniform with Rs. 50, whereas the cost of those two sets is Rs. 140 ?

SHRI N. GOPALASWAMI : As I explained, it is not a replacement of both sets of uniform in the same year. These uniforms are kept in condition. Wherever they become too bad, too worn out, replacement takes place.

SHRI C. G. K. REDDY : Is it a fact that in most cases two sets of uniform had to be purchased by the J.C.Os. and O.Rs.— especially by those who are in the Sappers and Miners and such other branches of the Army ?

SHRI N. GOPALASWAMI : It may be so. I have no very definite information.

SHRI H. N. KUNZRU : Have Government since 1948 taken this question again into consideration ?

SHRI N. GOPALASWAMI : They took up this question after the war. They came to the decision that free supply should be discontinued during peace time. Now a monthly cash allowance is being given.

SHRI H. N. KUNZRU : Do they propose to reconsider the matter now, in view of the fact that the allowance given by them is really totally insufficient for the purchase of uniforms ?

SHRI N. GOPALASWAMI : Government have received representations that these allowances are inadequate, and the matter is under examination.

DR. HAGGERTY'S VISIT TO INDIA

\*83. SHRIMATI LAKSHMI MENON : Will the Minister for EDUCATION be pleased to state :

(a) whether it is a fact that Dr. Haggerty and 16 others are coming to India under the Technical Co-operation (Point 4) Programme ;

(b) if so, at whose request they are invited to India ;

(c) what are their special qualifications and what will be their specific duties in India ;

(d) what is the duration of their visit to this country ;

(e) what is the financial liability of the Union and State Governments for this aid ;

(f) what is the number of U.S. experts already in India under the Point 4 aid scheme ; and

(g) whether Government also propose to seek such foreign aid for the development of education in India ?

THE MINISTER FOR COMMERCE & INDUSTRY (SHRI T. T. KRISHNAMACHARI) : (a) The statement about Dr. Haggerty is correct ; the Ministry have no information about the '16 others' and it has not been proposed or agreed to by Government of India.

(b) Only Dr. Haggerty has been invited at the request made by this Ministry, after consultation with the Planning Commission.

(c) (i) A statement showing the biographical data of Dr. Haggerty is laid on the table. [See Appendix II, Annexure No. 48.]

(ii) Dr. Haggerty will serve as a consultant to this Ministry only in respect of programmes undertaken in co-operation with Technical Co-operation Administration.

(d) One year.

(e) Dr. Haggerty's salary and other expenses will be paid by the United States of America Government. Government of India will only be responsible for certain local expenses.

(f) 37. A statement is laid on the Table of the House. [See Appendix II, Annexure No. 49.]

(g) No. But where foreign experts under such international bodies as T.C.A. offer us useful help we accept the aid for our development schemes.

SHRIMATI LAKSHMI MENON : Is there any special agreement under the Programme by which this country is obliged to invite educational experts from the United States ?

SHRI T. T. KRISHNAMACHARI : I do not think there is any obligation.

SHRIMATI LAKSHMI MENON : Is it because the Ministry could not get such experts within the country that Dr. Haggerty has been invited ?

SHRI T. T. KRISHNAMACHARI : The question answers itself. Dr. Haggerty has been invited because the Ministry feels that his advice will be useful in this connection.

SHRI KRISHNA MOORTHY RAO : May I know the amount of expenditure that is being incurred by the Union and State Governments on the 36 experts mentioned in the list ?

SHRI T. T. KRISHNAMACHARI : Local expenditure ?

SHRI KRISHNA MOORTHY RAO : Yes. By the Union and State Governments.

SHRI T. T. KRISHNAMACHARI : No estimate has been made.

SHRIMATI LAKSHMI MENON : Does the Minister recall the statement made in the other House by the Education Minister that it is not lack of